

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1203
ANSWERED ON:29.11.2006
IMPROVEMENT IN CONDITION OF HOSPITALS AND PHCS
Jha Shri Raghunath

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Union Government has drawn up a scheme to improve the condition of Central Government owned hospitals and Primary health centres in the rural and urban areas in the country;
- (b) if so, the details thereof; and
- (c) the funds allocated during the current financial year thereunder alongwith the amount released so far?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) & (b) : Yes, Sir. Under National Rural Health Mission[NRHM], the functioning of Sub Divisional/Sub Distt. Hospitals, Community Health Centres and Primary Health Centres are to be improved through upgradation of these institutions to Indian Public Health Standards[IPHS]. IPHS detail the specifications of standards to which these institutions would have to be raised to so that the citizen is confident of getting public health services in the hospital that can be measured to be of acceptable standards. Each institution would, as part of IPHS, be required to set up a Patient Welfare Committee/Hospital Management Committee, which will bring in community control into the management of public hospitals.

(c) Funds @ Rs. 20.00 lakh per CHC for upgradation of CHCs have been released to the States in 2005-06 and 2006-07. State/UT wise release of funds is annexed.

An amount of Rs. 588.00 lakhs has been released for constitution and registration of Rogi Kalyan Samitis [RKS] @ Rs.Five lakh per Distt. Hospital and Rs. one lakh for PHC as per registration details received from State/UTs.

In addition, Annual Maintenance Grant @ Rs. 50000/- per PHC for improvement and maintenance of physical infrastructure and Rs. 25000/- per PHC as an untied fund for local health needs have been approved for release during 2006- 07.

Funds released for upgradation of CHCs to IPHS under NRHM
@ Rs. 20.00 lakhs per CHC

Sl.N	Name of State/UT	2005-06	2006-07	Total
0.				
1	Andhra Pradesh	1380.00	1900.00	3280.00
2	Goa	100.00		100.00
3	Gujarat	1500.00	3940.00	5440.00
4	Haryana	1200.00	240.00	1440.00
5	Himachal Pradesh	720.00	600.00	1320.00
6	Jammu & Kashmir	840.00	560.00	1400.00
7	Karnataka	1620.00	3460.00	5080.00
8	Kerala	840.00	1280.00	2120.00
9	Maharashtra	2100.00	5540.00	7640.00
10	Punjab	1020.00	1300.00	2320.00
11	Tamil Nadu	1200.00	2100.00	3300.00
12	West Bengal	1080.00	820.00	1900.00
	Total	13600.00	21740.00	35340.00
	EAG States			0.00
1	Bihar	3080.00		3080.00
2	Chhatisgarh	1280.00	1040.00	2320.00
3	Jharkand	1760.00		1760.00
4	Madhya Pradesh	3840.00	740.00	4580.00
5	Rajasthan	2560.00	3960.00	6520.00
6	Orissa	2400.00	2220.00	4620.00

7	Uttar Pradesh	5600.00	2120.00	7720.00
8	Uttaranchal	1040.00		1040.00
	Total	21560.00	10080.00	31640.00
	UTs			0.00
1	A&N Island	80.00		80.00
2	Chandigarh	20.00		20.00
3	D&N Gaveku	20.00		20.00
4	Daman & Diu	20.00		20.00
5	Delhi	0.00		0.00
6	Lakhsadweep	60.00		60.00
7	Pondicherry	80.00		80.00
	Total	280.00	0.00	280.00
	Total other than NE States	35440.00	31820.00	67260.00
	NE States			0.00
1	Assam	1320.00	680.00	2000.00
2	Arunachal Pradesh	580.00	40.00	620.00
3	Manipur	460.00		460.00
4	Meghalaya	400.00	80.00	480.00
5	Mizoram	340.00		340.00
6	Nagaland	500.0		500.00
7	Tripura	180.00	20.00	200.00
8	Sikkim	160.00		160.00
	Total NE States	3940.00	820.00	4760.00
	Grand Total (All States & UTs)	39380.00	32640.00	72020.00